

the benefit, if any, on account of upward revision of prices would go to sugar manufacturers and not to growers of cane.

Western Himalayan Mountaineering Institute

942. **Shri Hem Raj:** Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 126 on the 18th November, 1964, and state the up-to-date progress made in regard to the reorganisation of the Western Himalayan Mountaineering Institute at Manali (Punjab)?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): The matter is still under consideration and a decision is expected shortly.

African Students in India

943. **Shri Indrajit Gupta:** Will the Minister of Education be pleased to state:

(a) whether the African Students' Association in India has asked for official action against a Delhi weekly for its expression of anti-African views; and

(b) if so, Government's reaction thereto?

The Minister of Education (Shri M. C. Chagla): (a) No, Sir.

(b) Does not arise.

Republican Party Agitation

944. { **Shri U. M. Trivedi:**
Shri Vishwa Nath Pandey:
Shri Gulshan:
Shri Yashpal Singh:
Shri E. Barua:

Will the Minister of Home Affairs be pleased to state the total number of arrested, (i) males and (ii) females, in the course of the recent agitation of the Republican Party of India?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): The

requisite information is being collected and will be laid on the Table of the House in due course.

Citizenship of Kashmiris

945. { **Shri Kapur Singh:**
Shri P. K. Deo:
Shri Narasimha Reddy:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have in view any proposal to end the dual citizenship of the Kashmiris; and

(b) if so, when it is likely to be implemented?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) The residents of Jammu and Kashmir are citizens of India and of no other country. There is, therefore no dual citizenship in so far as Kashmiris are concerned.

(b) Does not arise.

Police Housing Scheme

947. { **Shri Ramachandra Ulaka:**
Shri Dhuleshwar Meena:
Shri Rama Chandra Mallick:

Will the Minister of Home Affairs be pleased to state:

(a) whether any amount was advanced as loan to Orissa Government under Police Housing Scheme in the State during 1964-65; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). A loan of Rs. 7.46 lakhs has been sanctioned.

Compulsory Education in Orissa

948. { **Shri Ramachandra Ulaka:**
Shri Dhuleshwar Meena:

Will the Minister of Education be pleased to state:

(a) whether any financial assistance was given to the State of Orissa for expansion of free and compulsory education in the State during 1964-65; and